

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 2nd December, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 493/2015	Gram Panchayat Village Mankawas Vs. State of Haryana & Ors.	Mr. Bharat Bhushan, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 469/2015	Amit Kumar Vs. State of U.K. & Ors.	Ms. Pooja Dhar, Adv. for Applicant Ms. Bhavna Aggarwal, Adv. for R-5 Mr. U. K. Uniyal, AG with Mr. Rahul Verma, AAG for State of Uttarakhand
FOR HEARING			
3.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Mr. Bulandshahar for Dev. Authority Mr. Raman Yadav and Mr. Sharad Chauhan, Adv. for GDA Mr. Anurag Kishore, Adv. for Remote Sensing Application Centre
4.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Ms. Mamta Tandon, Adv. for Mr. V.K. Tondon, Adv. for R-2 & 10 Mr. Vivek Kumar Bansal, Adv. for R-3 Mr. Dinesh Jindal, Law Officer, DPCC, R-4 Mr. A. Kr. Prasad, Adv. for R-6 Mr. Kush Sharma and Mr. Rajiv Bansal, Adv. for R-7 Mr. Shubra Parashar, Adv. for SDMC Mr. Balendu Shekhar, Adv. for MCD Mr. Akshay Abrol, Adv. for EDMC
5.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39 /2014)	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren & A.K.Prasad Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4

			Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5 Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija Sethi, Adv. for R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9
6.	Original Application No. 233/2015 (PH)	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kumar Sinha, Adv. for R-1 to 3
7.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Sanjeev Anand, Adv. for-3 Mr. Gaurav Mitra, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA

For orders, cause list and other information please visit our website: www.greentribunal.gov.in